

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 377 of 2005
CPC 164 of 2005
(OA 863 of 1996)

Date of order : 13.7.06

Present: Hon'ble Mr.B.V.Rao, Judicial Member
Hon'ble Dr.A.R.Basu, Administrative Member

UNION OF INDIA & ORS.

VS

RAM DEV SHAW

For the applicant : Ms.R.Basu, counsel

For the respondents : None

O R D E R

B.V.Rao, J.M.

Heard both the ld.counsel. This MA is filed for extension of time to comply with the order passed in the OA. Further 3 months' time from today is granted to comply with the order. The MA therefore stands allowed. No order as to costs.


MEMBER (A)


MEMBER (B)

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